

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**

LOK SABHA

**STARRED QUESTION NO. 40*
TO BE ANSWERED ON 19.07.2016**

Welfare Schemes for Differently Abled Persons

40*. SHRI GOPAL SHETTY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of differently abled persons across the country at present, State-wise;
- (b) the details of rehabilitation schemes implemented by the Government;
- (c) the total funds allocated to the States for implementation of these schemes during each of the last three years and the current year, State-wise; and
- (d) the steps taken by the Government to provide special assistance to such persons?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWARCHAND GEHLOT)

(a) to (d) A statement is laid on the Table of the House.

Statement mentioned in reply to parts (a) to (d) of the Lok Sabha Starred Question No.*40 to be replied on 19.07.2016 by Shri Gopal Shetty regarding Welfare Schemes for Differently Abled Persons.

(a) As per Census 2011, State/UT-wise the number of persons with disabilities (PWDs) in the country is given at **Annexe-I**.

(b) & (c) The Ministry implements the following major schemes for the welfare of persons with disabilities:

(i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Grants are not released to the States but to various implementing agencies under the scheme. Details of funds released under ADIP scheme, state-wise is given at **Annexe-II**.

(ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA): Under this scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creation of barrier free environment for persons with disabilities. Details of Grants-in-aid released to State Government /UTs under the SIPDA Scheme is at **Annexe-III**.

(iii) Deendayal Disabled Rehabilitation Scheme (DDRS): Under DDRS grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. A statement indicating state wise funds released under DDRS during the last three years and current year is at **Annexe-IV**.

(iv) District Disability Rehabilitation Centres (DDRCs): DDRCs were started as an outreach activity of the Ministry of Social Justice and Empowerment for providing comprehensive services to the persons with disabilities at the grass root level and for facilitating creation of the infrastructure and capacity building at the District level for awareness generation, rehabilitation and training of rehabilitation professionals. A statement indicating state wise funds released to DDRC during the last three years and current year under is at **Annexe-V**.

(v) Scholarship schemes: The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-metric, Top Class Education, National Fellowship, National Overseas Scholarship. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme. However, the beneficiaries are individuals and States are not being provided with the funds.

(vi) National Handicapped Finance and Development Corporation (NHFDC) is providing financial assistance the form of concessional loans to the persons with disabilities for self-employment and higher education.

(vii) National Trust has been implementing schemes for providing support to the PWDs suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

In addition, 7 National Institutes namely National Institute for the Visually Handicapped (NIVH), Dehradun, National Institute for the Mentally Handicapped (NIMH), Secunderabad, Ali Yavar Jung National Institutes for the Hearing Handicapped (AYJNIHH), Mumbai, National Institute for the Orthopaedically Handicapped (NIOH), Kolkata, Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack, Pt. Deen Dayal Upadhyay Institute for Physically Handicapped (PDUIPH), New Delhi, National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai along with their extended arms, Composite Regional Centres (CRCs) and Regional Centres (RCs) provide rehabilitation services to the persons with disabilities.

(d) Assistance to the disabled is primarily a State subject by virtue of entry 9 of the State List of the Constitution of India. The Central Government supplements the efforts of the States for the welfare of persons with disabilities through the above schemes. The Government has already initiated necessary steps to implement Unique Disability Identity Card project for identification and certification of every person with disability which would facilitate easy access to the benefits under various schemes of the Government.

Apart from that, the National Institutes under the Ministry and their Regional Centres and Composite Regional Centres have been allocated States/UTs for inspection, monitoring and guidance to the Grantee Organisations under the schemes. The Bureau Heads and Divisional Heads have been designated as Nodal Officers for various, States/UTs for monitoring the implementation of various schemes of the Department.

State/UT wise population of persons with disabilities as per Census 2011		
S.No.	State	Total population of persons with disabilities as per Census 2011
1	Andhra Pradesh	1219785
2	Arunachal Pradesh	26734
3	Assam	480065
4	Bihar	2331009
5	Chhattisgarh	624937
6	Delhi	234882
7	Goa	33012
8	Gujarat	1092302
9	Haryana	546374
10	Himachal Pradesh	155316
11	J&K	361153
12	Jharkhand	769980
13	Karnataka	1324205
14	Kerala	761843
15	Madhya Pradesh	1551931
16	Maharashtra	2963392
17	Manipur	58547
18	Mizoram	15160
19	Meghalaya	44317
20	Nagaland	29631
21	Odisha	1244402
22	Punjab	654063
23	Rajasthan	1563694
24	Sikkim	18187
25	Tamil Nadu	1179963
26	Telangana	1046822
27	Tripura	64346
28	Uttar Pradesh	4157514
29	Uttarakhand	185272
30	West Bengal	2017406
31	A&N Islands	6660
32	Chandigarh	14796
33	Daman & Diu	2196
34	D& N Haveli	3294
35	Lakshadweep	1615
36	Puducherry	30189
	Total	2,68,14,994

Annexe-II

State-wise grant-in-aid released/utilized by various implementing Agencies under Assistance to Disabled Persons for Purchase/Fittings of aids and Appliances (ADIP Scheme) during the last three years and the current year.

		2013-14	2014-15	2015-16	2016-17*
S.No.	Name of the State / Uts	Funds released/ utilised (Rs.in Lakhs)	Funds released/ utilised (Rs.in Lakhs)	Funds released/ utilised (Rs.in Lakhs)	Funds released/ utilised (Rs.in Lakhs)
1	Andhra Pradesh	634.78	1147.19	421.49	
2	Bihar	230.38	250.46	70.80	
3	Chhattisgarh	67.69	340.84	298.96	
4	Goa	4.16	12.67	8.53	
5	Gujarat	276.47	192.32	121.98	
6	Haryana	338.12	541.66	424.82	
7	Himachal Pradesh	89.06	129.06	59.61	
8	Jammu and Kashmir	157.58	76.28	85	
9	Jharkhand	129.04	368.03	12.79	
10	Karnataka	140.98	218.18	443.46	
11	Kerala	32.49	207.68	203.28	
12	Madhya Pradesh	585.61	656.41	848.38	
13	Maharashtra	1307.5	972.97	1651.3	
14	Odisha	656.62	311.17	758.83	
15	Punjab	355.5	228.92	1271.83	
16	Rajasthan	909.18	674.82	551.19	
17	Tamil Nadu	523.65	408.68	853.29	
18	Uttar Pradesh	3620.31	2605.12	3012.77	
19	Uttarakhand	237.51	455.74	327.73	
20	West Bengal	684.87	476.58	1150.98	
21	Andaman & Nicobar	0.6	27.16	0	
22	Chandigarh	4.04	2.75	0	
23	Dadra & Nagar Haveli	2.25	12.36	1.51	
24	Daman & Diu	1.95	3.81	3.9	
25	Delhi	223.11	169.31	88.48	
26	Lakshadweep	0	0	0	
27	Puducherry	8.75	0	0	
28	Arunachal Pradesh	26.4	5.22	7.92	
29	Assam	757.99	920.25	685.21	
30	Manipur	69.09	111.33	42.31	
31	Meghalaya	18.85	36.67	16.26	
32	Mizoram	21.79	27.92	2.84	

33	Nagaland	0	41.41	2.44	
34	Sikkim	0	14.66	23.11	
35	Tripura	45.62	7.77	98.3	
36	Telangna	23.54	72.61	111.89	
Total		12186.48	11728.01	13661.19	

* Funds released during 2016-17 for Pan India activities under ADIP Scheme.

Name of the Implementing Agencies	Funds released during 2016-17(Rs.in Lakh)
Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, Maharashtra	100.00
National Institute for the Mentally Handicapped, Secunderabad, Andhra Pradesh	100.00
National Institute for the Visually Handicapped, Dehradun, Uttarakhand	250.00
Institute for the Physically Handicapped, Delhi	100.00
Composite Regional Centre, Bhopal, Madhya Pradesh	30.00
Artificial Limbs of Manufacturing of India (ALIMCO), Kanpur, Uttar Pradesh	6953.00
Total	7533.00

State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year

S. No.	State/UT	2013-14 (Rs. in lakh)	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh) (as on 12.07.2016)
1	Andhra Pradesh	13.89	--	73.94	--
2	Arunachal Pradesh	347.79	--	--	--
3	Assam	--	10.00	--	--
4	Bihar	--	--	--	--
5	Chhattisgarh	--	--	15.00	--
6	Goa	--	--	--	--
7	Gujarat	--	--	15.00	--
8	Haryana	--	--	--	--
9	Himachal Pradesh	--	--	3.15	--
10	Jammu and Kashmir	--	6.40	--	15.00
11	Jharkhand	--	5.48	--	--
12	Karnataka	1062.93	--	--	--
13	Kerala	--	--	14.46	--
14	Madhya Pradesh	--	760.63	18.00	19.37
15	Maharashtra	425.49	--	14.99	--
16	Manipur	153.48	15.00	--	--
17	Meghalaya	68.74	--	5.80	--
18	Mizoram	86.37	4.92	--	--
19	Nagaland	91.50	--	249.56	--
20	Orissa	--	99.00	--	--
21	Punjab	--	--	16.00	--
22	Rajasthan	23.39	150.48	--	--
23	Sikkim	142.44	11.44	--	--
24	Tamil Nadu	15.00	--	--	--
25	Telangana	--	--	--	--
26	Tripura	8.05	--	--	--
27	Uttaranchal	--	32.71	--	--
28	Uttar Pradesh	--	--	79.16	--
29	West Bengal	--	--	33.00	--
30	Andaman and Nicobar Islands	6.35	--	--	--
31	Chandigarh	--	--	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	31.96	--	--	--
35	Lakshadweep	--	--	--	--
36	Pondicherry	--	14.97	54.17	--
	TOTAL	2477.38	1111.05	592.23	34.37

A statement indicating state wise Grant-in-Aid released to Non Governmental Organisation (NGOs) during the last three years and current year under DDRS

(Amount Rupees in Lakhs)

S.No.	Name of the State	2013-14	2014-15	2015-16	2016-17 (as on 12.07.2016)
1	Andhra Pradesh	1538.08	937.24	826.83	122.78
2	Arunachal Pradesh	20.06	0.00	6.74	3.87
3	Assam	162.31	156.81	88.92	5.57
4	Bihar	90.39	55.20	62.03	6.31
5	Chattisgarh	80.56	32.88	47.49	5.31
6	Delhi	229.23	77.62	197.81	10.87
7	Goa	3.25	10.09	8.87	4.89
8	Gujarat	113.8	63.45	47.24	11.27
9	Haryana	273.21	121.77	117.94	17.38
10	Himachal Pradesh	39.54	8.79	20.53	8.06
11	Jammu & Kashmir	3.73	19.46	9.58	3.25
12	Jharkhand	3.85	7.30	2.45	0.00
13	Karnataka	480.87	102.82	77.52	33.24
14	Kerala	572.88	567.05	362.25	97.49
15	Madhya Pradesh	120.12	135.14	132.69	20.18
16	Maharashtra	146.12	250.45	141.47	94.87
17	Manipur	324.8	225.11	284.38	32.97
18	Meghalaya	15.45	36.61	45.86	15.99
19	Mizoram	2.03	23.93	11.25	0.00
20	Nagaland	0	0.00	0.41	0.00
21	Odisha	608.58	363.29	445.1	74.88
22	Pondicherry	6.28	7.18	14.83	0.00
23	Punjab	13.54	119.00	46.23	22.20
24	Rajasthan	159.19	101.66	139.18	38.93
25	Sikkim	0	0.00	0	0.00
26	Tamil Nadu	375.41	68.89	234.29	11.92
27	Tripura	25.14	8.44	1	0.00
28	Uttar Pradesh	590.02	463.42	550.16	32.74
29	Uttarakhand	27.95	50.88	41.47	8.06
30	West Bengal	337.7	143.43	304.34	39.81
31	Andman and Nicobar	0	0	0	0.00
32	Chandigarh	0	0.00	0	0.00
33	Dadra & Nagar Haveli	0	0.00	0	0.00
34	Daman & Diu	0	0.00	0	0.00
35	Lakshadweep	0	0.00	0	0.00
36	Telangana		850.13	750.13	104.90
	Total	6364.09	5008.04	5018.99	827.74

State-wise details of funds released to DDRCs during last three years and current year

(Rs. in lakhs)

Sl. No.	State	2013-14	2014-15	2015-16	2016-17
1.	Andaman & Nicobar Island		-	-	
2.	Andhra Pradesh	27,40,000	10,12,257	-	9,32,290
3.	Arunachal Pradesh	9,03,933	---	5,16,690	3,87,190
4.	Assam	69,97,036	6,10,020	38,39,415	12,25,156
5.	Bihar	26,99,906	5,51,315	99,600	5,18,769
6.	Chattishgarh		-	14,36,000	
7.	Gujarat	29,84,496	2,10,689	5,90,098	2,07,587
8.	Haryana		---	-	
9.	Himachal Pradesh		---	-	17,20,000
10.	Jammu & Kashmir	21,43,027	4,91,781	23,08,514	3,75,000
11.	Jharkhand	3,23,444	---	-	
12.	Karnataka		---	-	
13.	Madhya Pradesh	68,59,156	33,18,924	58,12,834	8,61,381
14.	Maharashtra	60,16,040	34,68,839	12,92,582	6,52,300
15.	Manipur		22,90,800	-	
16.	Meghalaya	11,82,000	18,82,000	7,00,000	--
17.	Mizoram		---	-	--
18.	Odisha		---	-	5,16,144
19.	Punjab	26,09,787	---	9,12,598	2,22,270
20.	Puducherry	3,80,904	---	-	1,07,961
21.	Rajasthan	12,14,000	7,90,502	2,41,269	5,91,184
22.	Tamil Nadu		---	-	
23.	Telangana		17,20,000	-	--
24.	Tripura	23,49,411	11,02,861	8,44,510	--
25.	Uttar Pradesh	1,53,22,792	40,50,882	1,01,81,131	35,57,408
26.	Uttarakhand		9,15,103	4,23,300	4,23,300
27.	West Bengal	41,77,140	18,81,465	12,49,762	
	Total	5,89,03,072	2,42,97,438	3,04,48,303	1,22,97,940